

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23353503 Fax-23753923

Ref: Docket No. 46/GT/2011

Date: 11.2.2013

To,
Chief Engineer (Commercial),
NHPC Office Complex,
Sector-33, Faridabad,
Haryana- 121003

Sir,

Subject: **Docket No. 46/GT/2011**: Approval of tariff in respect of Uri-II
Hydro Electric Project for the period from 1.12.2011 to 31.3.2014.

With reference to the petition on the above mentioned subject, I am directed to inform you that the report of the designated independent agency/expert as regards capital cost may be submitted to the office at the earliest. The petition shall be processed after submission of the said report.

Yours sincerely,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)